

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 29TH DAY OF APRIL, 2020/9TH VAISAKHA, 1942

B.A TMP NO.2149 OF 2020
CRIME NO.74/2020 OF VATTIYOORKAVU POLICE STATION,
THIRUVANANTHAPURAM

Petitioner/ Accused:-

RAJESH, S/O.SWARNAKARAN, AGED 40 YEARS,
BRA 23, BANGLAVILA RESIDENCE, NEAR KAVALLOOR DEVI
TEMPLE, KANJIRAMPARA WARD, PEROORKKADA VILLAGE,
THIRUVANANTHAPURAM.

By Adv. Sri. Latheesh Sebastian

Respondents/State & Complainant:

1. The State of Kerala represented by Public Prosecutor,
High Court of Kerala, Ernakulam - 682 031.
2. The Station House Officer,
Vattiyoorkavu Police Station,
Thiruvananthapuram - 695 013.

BY PUBLIC PROSECUTOR SRI.E.C. BINEESH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
29.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

C.S. DIAS, J

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BA No. 2149 of 2020

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DATED THIS THE 29th DAY OF APRIL, 2020

ORDER

The learned Public Prosecutor is directed to ascertain whether an interim order has been passed in this bail application. Post on 30.04.2020.

C.S. DIAS

JUDGE

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